

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 148/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Poona Forge Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ABHAY WADHWA	Adv.	
i/b PRACTICE	FOR	
WAZALWAR	PETITIONER	

ORDER

TCSP 147/230-232/NCLT/MB/MAH/2017

TCSP 148/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.9.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

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NAME OF THE PARTIES: M/s. Minimax Finlease Pvt. Ltd.

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